# GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF FERTILIZERS

#### **LOK SABHA**

# STARRED QUESTION NO.195\* TO BE ANSWERED ON: 12.12.2025

## ADEQUATE SUPPLY OF UREA IN RABI SEASON

# 195\*: SHRI VAMSI KRISHNA GADDAM:

Will the **Minister of CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has taken note of the fertilizer requirements for the upcoming Rabi season in Peddapalli, Jagtial and Mancherial districts of Telangana, where farmers have reported concerns regarding timely availability of urea, if so, the details thereof;
- (b) whether the Union Government has received any request from the State Government seeking enhanced allocation of urea and other fertilizers for these districts to avoid shortage during peak agricultural operations, if so, the details thereof;
- (c) the details of the fertilizer allocation and supply made to Telangana during the last Rabi season and the proposed allocation for the current season, district-wise; and
- (d) the steps being taken by the Government to ensure uninterrupted and adequate availability of urea and other fertilizers in the said districts, including measures for monitoring distribution and preventing black-marketing?

### **ANSWER**

MINISTER FOR CHEMICALS & FERTILIZERS AND HEALTH & FAMILY WELFARE

(SHRI JAGAT PRAKASH NADDA)

(a) to (d): A statement is laid on the table of the House.

\*\*\*\*\*

# STATEMENT REFERRED TO LOK SABHA STARRED QUESTION NO. 195\* FOR 12.12.2025 REGARDING "ADEQUATE SUPPLY OF UREA IN RABI SEASON" TABLED BY SHRI VAMSI KRISHNA GADDAM.

- (a) to (d) Following steps are taken by the Government every season for ensuring timely and adequate availability of fertilizers in the country, including the State of Telangana:
- (i) Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the State-wise & month-wise requirement of fertilizers.
- (ii) On the basis of requirement projected by DA&FW, D/o Fertilizers allocates adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability.
- (iii) The movement of all major subsidized fertilizers is monitored throughout the country by an on-line web-based monitoring system called integrated Fertilizer Management System (iFMS).
- (iv) The State Governments are regularly advised to coordinate with manufacturers and importers for streamlining the supplies through timely placement of indents.
- (v) Regular coordination meetings are held with Ministry of Railways for giving sufficient rakes, priority to fertilizers and for timely evacuation of rakes for States.

However, the assessment and distribution of fertilizes within the State at district level is done by the concerned State government.

Further, the information regarding requirement, availability, sales and closing stock of fertilizers in Telangana during the ongoing Rabi 2025-26 season and in Rabi 2024-25 season is shown in the table given below:

# I. RABI 2025-26 (TILL 08.12.25)

#### <QTY IN LMT>

S.N O	PRODUCT GROUP	PRO- RATA REQUIREMENT TILL 08.12.2025	AVAILABILITY TILL 08.12.2025	DBT SALES TILL 08.12.2025	CLOSING STOCK AS ON 08.12.2025
1	UREA	4.41	4.46	1.88	2.58
2	DAP	0.80	1.25	0.66	0.59
3	MOP	0.28	0.51	0.15	0.36
4	NPKS	2.76	4.41	1.53	2.88

### II. RABI 2024-25

S.NO	PRODUCT GROUP	SEASONAL REQUIREMENT	AVAILABILITY	DBT SALES	CLOSING STOCK
1	UREA	9.80	12.50	10.43	2.07
2	DAP	1.50	1.74	1.46	0.28
3	MOP	0.70	0.96	0.66	0.30
4	NPKS	7.00	9.02	6.42	2.60

In order to address the issues such as black-marketing, diversion, hoarding and overpricing, fertilizers are declared as an essential commodity under the Essential Commodities Act, 1955 and notified under Fertilizer Control Order, 1985. State Governments are empowered to take action against persons involved in said malpractices, as per provisions of EC Act. Any complaints received at Department of Fertilizers level regarding these malpractices is sent to concerned State Government to take appropriate action under Essential Commodities Act, 1955 and Fertilizer Control Order, 1985. Accordingly, the details regarding enforcement measures taken by the State of Telangana, as informed by them, from 01.04.2025 to 28.11.2025, to curb these malpractices, including black-marketing of fertilizers, is placed at **Annexure**.

\*\*\*\*\*

### **Annexure**

# Annexure referred to in reply to part (a) to (d) of Lok Sabha Starred Question No 195 for answering on 12.12.2025

#### Cumulative Statement from April 25 to November 25 (as on 28.11.2025) ANNEXURE Action taken by the State Government of Telangana to check black marketing, hoarding, quality check, diversion etc from 01.04.2025 to 28.11.2025 **Black Marketing** Hoarding **Sub Standard Quality** Diversion Total Convicti on with No. of licenses No. of No. of No. of Show No. of No. of FIR Show FIR Show Show FIR Show FIR FIR cancelled/ licenses licenses licenses cause licenses cancelled/ registered registered cause States Inspections registered cause registered cause registered cause cancelled/ cancelled/ cancelled notice suspended /raids notice notice notice notice /suissued susu su issued issued issued issued spended 2 spended spended spended 5 9 3 0 5 NIL Telangana 115321 4 79 0 92 8